

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-23/2005/2255/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the 13<sup>th</sup> March, 2024.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/1479/2024, dated 06.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.03.2024, along with station leave permission, from the evening of 07.03.2024 till the morning of 18.03.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-23/2005/2256/A, dated** , 13-03-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**